

[Shri Vidya Charan Shukla]

dated the 7th December, 1968.

[Placed in Library. See No. LT-2676/68.]

(2) (i) A copy of West Bengal Notification No. 3291-F dated the 10th September, 1968 (Hindi and English versions) making certain amendment to the West Bengal Public Service Commission (Consultation by Governor) Regulations, 1955, under article 230 (5) of the Constitution, read with clause (c) (iv) of the Proclamation dated the 20th February, 1968, issued by the President in relation to the State of West Bengal.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-2677/68.]

12.31 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (BIHAR), 1968-69

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : I beg to present a statement (Hindi and English versions) showing Supplementary Demands for Grants in respect of the State of Bihar for 1968-69.

12.31½ hrs.

STATEMENT RE. REPORTED STATEMENT OF NEPALESE AMBASSADOR ON SUSTA FOREST AREA

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : In his notice under Rule 377, Hon'ble Member, Shri Atal Bihari Vajpayee has drawn attention to the statement reported to have been made by the Nepalese Ambassador that about 2,000 bighas in the Susta Forest area was a disputed area and that it should be demarcated by a joint survey team of both Nepal and India. The Hon'ble Member has suggested that there is a contradiction between what the Ambassador said and what I stated in the House on 11th December, 1968.

In order to clarify the matter, the Foreign Secretary has personally spoken to the Nepalese Ambassador. The Ambassador explained that he had made only a verbal, and not a written statement to the Press. Different versions of what the Ambassador said have appeared in different newspapers. On the particular point raised by Shri Vajpayee, the Ambassador denies having stated that the area of 2,000 bighas was in dispute.

As the House would thus see, there is no contradiction between my statement and what the Ambassador has to say on this point.

श्री मधु लिम्बे (मुंगेर) : उपाध्यक्ष महोदय, ग्रामल में मैं 115 निदेश के तहत इस को उठाना चाहता था लेकिन कल मैं जल्दी में था, मुझे सुप्रीम कोर्ट जाना था इसलिए अटलजी को मैंने कहा था कि वह इसे उठाये। मैं सरकार से यह बात जानना चाहता हूँ कि कल के इंडियन एक्सप्रेस में जो रपट आई है वह सही है या नहीं? उसका खुलासा हो जाना चाहिए।

MR. DEPUTY-SPEAKER : Yesterday this matter was raised. I think, you have read it. I feel the matter has been covered by his reply.

SHRI HEM BARUA (Mangaldai) : May I make a humble submission ?

MR. DEPUTY-SPEAKER : No further discussion on this point.

That is not the usual practice. I am prepared to do it within the rules, not beyond that.

श्री अटल बिहारी वाजपेयी (बलरामपुर) : मैं कोई ब्यक्त्या का प्रश्न नहीं उठा रहा हूँ मगर मैंने एक बात कही थी कि कल जो कि नेपाली राजदूत के बतव्य में थी कि इस क्षेत्र पर नेपाल का एडमिनिस्ट्रेटिव कंट्रोल है लेकिन उपमंत्री महोदय ने जो बतव्य किया है वह इस बारे में मौन है। मैं नहीं समझता